

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 9
Appeal No. 32/252/ND/2021

IN THE MATTER OF:

B & B Probuild Pvt. Ltd.

... Appellant

Vs

ROC

... Respondent

Order under Section 252

Order delivered on 28.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Muni Shekhar, Mr. Sanjeev Kumar Garg, Advocates
For the IT Dept. :

ORDER

New Appeal filed under Section 252 of the Companies Act, 2013. Let the copy be served, if not served through email to the Respondents. Let ROC and Income Tax Department to file reply within 3 weeks, with copy in advance to the other side.

List on **08.03.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)